

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2020 (TUESDAY)

COURT - III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	Kumarjit Banerjee
2.	Comp. App. (AT) (Ins) No. 231 of 2020	Quippo Energy Ltd. Vs. Soundararaja Mills Ltd.	Amit Kumar Mishra	Mayilsamy. K
3.	Comp. App. (AT) (Ins) No. 219 of 2020	Avtar Singh Rahi Vs. Nawal Kishore Prasad & Anr.	Pawanjit Singh Bindra	Mani Bhushan Sinha-R2 Kumudshekhar- IRP

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt. Ltd.& Anr.	Prachi Johri	Aakansha Pathak- R1 Udita Singh-R2
5.	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	Abhishek Anand Honey Satpal-R2
6.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha
7.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	
8.	Comp. App. (AT) (Ins) No. 186 of 2020	Doshion Pvt. Ltd. Vs. Bank of India & Anr.	Pradhuman Gohil	
9.	Comp. App. (AT) (Ins) No. 239 of 2020	ETA Engineering Pvt. Ltd. Vs. Alliance Mall Developers Co. Pvt. Ltd.	Gautam Dutta	
10.	Comp. App. (AT) (Ins) No. 245 of 2020	ICICI Bank Ltd. Vs. Subham Capital Pvt. Ltd. & Ors.	Charu Bansal	
11.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt. Ltd. & Ors.	Gaurav Agrawal	Yash Anand

12.	Comp. App. (AT) (Ins) No. 261 of 2020	Wish Town Home Buyers Welfare Society Vs. IDBI Bank Ltd. & Anr.	M.L. Lahoty	Niharika Sharma- RP
13.	Comp. App. (AT) No. 37 of 2020	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	
14.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd. & Anr. With	D. Abhinav Rao	Nikhil Jain-R1& 2
15.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd. & Anr. With	D. Abhinav Rao	Nikhil Jain-R1& 2
16.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	Nikhil Jain-R1& 2

For Hearing

17.	Comp. App. (AT) (Ins) No. 174 of 2020	Pawan Kumar Agarwal Vs. Aanchal Ispat Ltd. & Anr.	Ashish Choudhury	
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1347 of 2019	D & I Taxcon Services Pvt Ltd. Vs. Vinod Kumar Kothari	Tapas Dutta	Anirudh Wadhwa

02:10 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 124-125 of 2020	Suraj Jose Vs. Federal Bank Ltd. & Anr.	B. Renjith Marar	
2.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.	Ranjan Kumar Pandey	Viren Sharma

3.	Comp. App. (AT) (Ins) No. 368 of 2020	Rappid Valves (India) Pvt. Ltd. Vs. Inventys Research Company Pvt Ltd.	Anando Mukherjee	
4.	Comp. App. (AT) (Ins) No. 366 of 2020	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Anr.	C.S. Gupta	
5.	Comp. App. (AT) (Ins) No. 367 of 2020	Techno Electric & Engineering Co. Ltd. Vs. McLeod Russel India Ltd.	Arushi Arora	
6.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh	
7.	Comp. App. (AT) (Ins) No. 370 of 2020	SVM Cera Pvt Ltd. Vs. Benito Ceramic Pvt. Ltd.	Natasha Dhuruman Shah	
8.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	
9.	Comp. App. (AT) (Ins) No. 372 of 2020	Nikhil Chaudhary Vs. Hi-Lead Infotech Pvt Ltd.	Mahohar Malik	
10.	Comp. App. (AT) (Ins) No. 373 of 2020	Employee State Insurance Corporation Vs. Glopore IM Services Pvt. Ltd.	Paras Sachdeva	
11.	Comp. App. (AT) (Ins) No. 374 of 2020	Union Bank of India Vs. Shri Lakshmi Cotyn Ltd. Through Resolution Professional	Chaitanya	
12.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan
13.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	

For Admission (After Notice)

14.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
15.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2

16.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
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For Hearing

17.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
18.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
19.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. With	Naval Chopra	Neha Mishra (R-CCI)
20.	Competition App. (AT) No. 18 of 2018	Google LLC. & Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
21.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd. Vs Competition Commission of India & Ors. With	Aakansha Kaul	Yaman Verma-R(2& 3) Udayan Jain-R1
22.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain-R1
23.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

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By Order

**-sd/-
Registrar**